GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.422 TO BE ANSWERED ON THURSDAY, THE 25TH FEBRUARY, 2016.

Vacancy of Chairperson in Law Commission

422. SHRI P. NAGARAJAN: SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the post of Chairperson of the Law Commission of India has been lying vacant since long;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the time by which it is likely to filled up; and
- (d) the steps taken/being taken by the Government in this regard?

ANSWER MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (d): The Government has constituted 21st Law Commission of India for a period of three years from September 1, 2015 to August 31, 2018 vide notification dated 14th September, 2015. The post of Chairperson is lying vacant since 01.09.2015 and will be filled up soon.
